

**DIVISION BENCH**

**ITEM NO. 122**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA NO.284/2022 IN CP (IB) No.52/ALD/2021**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 22<sup>nd</sup> May, 2023**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>M/S METRO MINES &amp; MINERALS CO. V/S M/S RSV EARTH ENTERPRISES PVT LTD</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**COUNSEL APPEARED THROUGH PHYSICAL HEARING:**

Sh. Gaurav Goel, Proxy for Sh. Praveen Kumar Aggarwal, Adv.  
: *For the Operational Creditor & Applicant in IA No.284/2022*

NONE : *For the Corporate Debtor & Respondent in IA No.284/2022*

**ORDER**

Ld. Proxy Counsel on behalf of the Operational Creditor present through VC and states that the learned arguing counsel Mr. Praveen Kumar Aggarwal is not available today and therefore, seeks a short adjournment.

None present for the Corporate Debtor.

Let the matter to come up for further hearing on 13<sup>th</sup> July, 2023.

**-Sd-**  
**(Ashish Verma)**  
**Member (Technical)**

**-Sd-**  
**(Praveen Gupta)**  
**Member (Judicial)**

**22<sup>nd</sup> May, 2023**

*Kavya Prakash Srivastava  
(Stenographer)*